

**Narcotic Drugs and Psychotropic
Substances Act, 1985**

5883. CH. JAGDEEP DHANKHAR:
Will the Minister of FINANCE be pleased to
state:

(a) whether Government propose to
amend the Narcotic Drugs and Psychotropic
Substances Act, 1985 to make it more strin-
gent; and

(b) if so, the details thereof?

THE MINISTER OF FINANCE (PROF.
MADHU DANDAVATE): (a) No, Sir.

(b) Does not arise.

T.V. Transmission at Jhunjhunu

5884. CH. JAGDEEP DHANKHAR: Will
the Minister of INFORMATION AND
BROADCASTING be pleased to state:

(a) whether the reception of Door-
darshan programmes transmitted from T.V.
transmission of Jhunjhunu in Rajasthan is
not clear;

(b) if so, the reasons therefor; and

(c) the action being taken to improve its
functioning?

THE MINISTER OF INFORMATION
AND BROADCASTING AND MINISTER OF
PARLIAMENTARY AFFAIRS (SHRI P.
UPENDRA): (a) to (c). The low power T.V.
transmitter operating in UHF band at
Jhunjhunu is functioning normally providing
satisfactory service within its expected ser-
vice range of about 15 Kms. except that the
range of the transmitter is somewhat limited
in the northern direction due to terrain condi-
tions.

**Radio Station at Jhunjhunu in Rajast-
han**

5885. CH. JAGDEEP DHANKHAR:
Will the Minister of INFORMATION AND
BROADCASTING be pleased to state:

(a) whether Government propose to set
up a radio station at Jhunjhunu in Rajasthan;
and

(b) if so, the time by which it is likely to
be set up?

THE MINISTER OF INFORMATION
AND BROADCASTING AND MINISTER OF
PARLIAMENTARY AFFAIRS (SHRI P.
UPENDRA): (a) No, Sir. The approved 7th
Plan does not include any proposal to set up
a radio station at Jhunjhunu in Rajasthan.

(b) Does not arise.

**Appointment of Chief Justice of High
Court from other State**

5886. CH. JAGDEEP DHANKHAR:
Will the Minister of LAW AND JUSTICE be
pleased to state:

(a) the policy of Government of appoint
Chief Justice of a High Court from outside
the State concerned;

(b) whether there has been deviations
from the set policy in the past; and

(c) if so, the details thereof?

THE MINISTER OF SURFACE TRANS-
PORT AND COMMUNICATION (SHRI K.P.
UNNIKRIISHMAN): (a) to (c). The Govern-
ment have adopted the policy of having
Chief Justice of a High Court from outside
and the appointments and transfers of Chief
Justices are being made in accordance with
the policy guidelines. Consultation with the